NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/19/2017 PETITION NUMBER : CASCADE ENERGY PTE LTD NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4: 241/242 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM K. howtham Keimen Conselfer Respondents Khat 2 J. Sivanandaraaj fur M/s. V. Sankarnarayanan Counsel to Schiner

<u>ORDER</u>

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for time. At request, time is enlarged. Put up on 15.01.2018 at 10.30 A.M.

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